National Company Law Tribunal

Allahabad Bench

CPNO. 28/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Super Tannery Ltd NAME OF THE COMPANY: M \ S

SECTION OF THE COMPANIES ACT: 391 394 of the Companies act of 1956

SI. NO.

Name

Designation

Representation

1. M.K BACIET OF Allof RDCNRS

Sh. Abhinav Mehrotra, Advocate for the petitioner. Sh. M.K. Bagri, OL for the Central Government. The case is fixed for the argument on sanction of the proposed Company Scheme.

The matter be listed on 10th November, 2017.

H.P. Chaturvedi, Member (Judiciai)

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)